

Under Ground sub-Way at Patparganj Crossing

7950. SHRI M.S. PAL: Will the Minister of RAILWAYS be pleased to state:

(a) the number of persons killed in train accidents at Patparganj railway crossing;

(b) whether Government have received any representation from public for the construction of an under ground sub-way at this railway crossing; and

(c) if so, the action taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) There has been no train accident at this level crossing gate during the last three years ending 1989-90.

(b) Yes, Sir. A few representations have been received in this regard.

(c) The Railway can take action in the matter, only after the Municipal Corporation, Delhi sponsors necessary proposal for the facility duly consenting to bear the cost thereof, as per rules.

Dieselisation of Trains of Bakhatiyarpur-Rajgir Route

7951. SHRI R.S. PRASAD: Will the Minister of RAILWAYS be pleased to state:

(a) whether steam locomotives are still being used in trains running between Bakhatiyarpur and Rajgir in Bihar (ER) taking more time in covering the distance; and

(b) if so, whether Government propose to introduce diesel engines on these trains?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) 2 trains between Bakhatiyarpur

and Rajgir are running with diesel engines.

(b) The remaining pair of trains of this section will also be considered for dieselisation as and when more diesels become available. Railways as a matter of policy have decided to replace steam traction with diesel/electric traction by the 2000 A.D.

[English]

Book Shops at Indira Gandhi International Airport, Delhi

7952. SHRIMATI GEETA MUKHERJEE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the amount of highest bid accepted for the book-shops allotted at the Indira Gandhi International Airport, Delhi;

(b) the procedure followed for the award of such shops alongwith period of contract; and

(c) the parties who were awarded the book-shop at this Airport since its commissioning and the amount recovered from them?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) On commissioning of the New International Terminal of IGI Airport, the contract for a stall for traveller requisites including books has been awarded to M/s ITR (International Travellers-Requisites) shop, on the basis of open tenders, for a period of five year effective from 15.5.86 for an amount of Rs. 21,311 p.m. subject to escalation at the rate of 10% compound for subsequent years.

(c) The existing contract with the above party is valid upto 14.5.91. At present a licence fee of Rs. 31,200 p.m. is being recovered from the party for the said stall.